NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 418/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

NAME OF THE PARTIES: M/s. Get Ahead Education Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Hement Elhi somat for this found

ORDER CSP No. 418/230-232/NCLT/MB/MAH/2017

- 1. Learned Representative of the Petitioner stated that report of the RoC is received. Preparing a draft minutes.
- 2. Seeking adjournment, granted.
- 3. Matter adjourned to **02.08.2017**.

Sd/-

Sd/-

Ravikumar Duraisamy Member (Technical) M.K. Shrawat Member (Judicial)

Dated: 27.07.2017.